

(b) We do not have a complete network of silos as in some of the more advanced countries, but the storage of foodgrains in the Government and public sector godowns is on scientific lines.

(c) Such studies are being constantly carried out.

(d) The total storage capacity, both owned and hired available with the Food Department, the Food Corporation of India, the State Governments and the Union Territories and that under construction is shown in the Statement 'A' laid on the Table of the House [Placed in Library. See No. LT-1446/68]. The State-wise requirements of storage capacity are being worked out at present. Steps taken to effect improvement in the storing facilities are briefly indicated in the Statement 'B' laid on the Table of the House. [Placed in Library. See No. LT-1446/68.]

Use of Radio Sets without Licences

928. SHRI GADILINGANA GOWD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of people are using radio transistor sets without licence in the country due to smuggling of such sets from foreign countries;

(b) if so, whether Government propose to streamline their policy with a view to detect such radio transistor sets; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Some persons may be using radio/transistor sets without licences. It is possible that some of the unlicensed sets may be smuggled

from foreign countries. It is not possible to make an assessment of the number of unlicensed sets including those of foreign make smuggled into the country.

(b) No. Government have already laid down a machinery for detection of unlicensed sets.

(c) Does not arise.

Decrease of Efficiency in Post Offices

929. SHRI GADILINGANA GOWD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that operating efficiency of the Post Offices in India has considerably gone down; and

(b) if so, the reasons therefor and the remedial measures taken to improve the efficiency?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No.

(b) The position of improving the efficiency is, however, under constant review. For this purpose several measures such as the tightening up of supervision, improvement in the training of new recruits, employment of machanised aids, streamlining of procedures and provision of better working conditions have been adopted.

Tube-wells for Irrigation Projects in West Bengal

930. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that West Bengal Government are inviting in-

dustrialist in the private sector to sink deep tube-wells for irrigation purposes;

(b) if so, the terms and conditions thereof; and

(c) the reasons for inviting the private sector for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). The required information is being collected from the State Government and would be laid on the Table of the Sabha on receipt.

मैसर्स केबैन्टर्स लिमिटेड, दिल्ली में हड़ताल

931. श्री सीताराम केसरी : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मैसर्स केबैन्टर्स लिमिटेड, दिल्ली के कर्मचारियों ने 8 मई, 1968 को हड़ताल की थी ;

(ख) क्या यह भी सच है कि यह हड़ताल अभी जारी है ;

(ग) यदि हां, तो इस हड़ताल का निपटारा करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

श्रम तथा पुनर्वास मंत्री (श्री हाथी):

(क) जी, हां ।

(ख) और (ग). दिल्ली प्रशासन के श्रम विभाग के हस्तक्षेप पर यह हड़ताल 19 जुलाई को समाप्त हो गई ।

दिल्ली में उपभोक्ता सहकारी भण्डार

932. श्री सीताराम केसरी : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में चल रहे उपभोक्ता भण्डारों में अनियमितताओं के लिए कौन से व्यक्ति उत्तरदायी हैं तथा इसके क्या कारण हैं ;

(ख) इन भण्डारों का अब तक कितना अनुदान श्रवया सहायता दी गई है ताकि वे अपना काम सुचारू रूप में कर सकें ;

(ग) क्या यह सच है कि समितियों ने उन्हें दी गई सहायता का दुरुपयोग किया ;

(घ) यदि हां, तो दुरुपयोग की गई धनराशि को वसूल करने के लिए सरकार क्या कार्यवाही कर रही है ; और

(ङ) ऐसी समितियों के नाम क्या हैं तथा उनके विरुद्ध क्या कार्यवाही की गई है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री एम० ए० गुरुपदस्वामी) : (क) चूंकि प्रश्न में उपभोक्ता भण्डारों के नाम नहीं दिए गये हैं, अतः ठीक-ठीक जानकारी देना सम्भव नहीं है । तथापि सामान्यतः उपभोक्ता सहकारी समितियों की प्रबन्ध समिति के सदस्य तथा वेतनधारी कर्मचार भण्डारों को उचित ढंग से चलाने के लिए जिम्मेदार होते हैं और अनियमितताओं की जिम्मेदारी उनकी होती है । अनियमितताओं के प्रमुख कारण आम तौर पर ये हैं—सदस्यों तथा प्रबन्ध समिति के सदस्य द्वारा रुचि न लेना, अन्यायित व्यापार सम्बन्धी अनुभव, हिसाब-किताब असंतोषजनक ढंग से रखना और वेतनधारी कर्मचारियों पर उचित नियंत्रण तथा पर्यवेक्षण का अभाव ।